

Title: Urged the Central Government to regularise the Muster Roll workers of Farakka Barrage Project.

SHRI ABUL HASNAT KHAN (JANGIPUR): Mr. Deputy-Speaker, Sir, through you I would like to draw the attention of this House to an important matter.

The Muster Roll workmen, 492 in number, of Farakka Barrage Project under the Ministry of Water Resources are working for more than 24 years continuously but are being deprived of their legitimate right of regularisation. The Central Industrial Tribunal has given award in favour of regularisation but the Union Government is not giving effect to this award.

MR. DEPUTY-SPEAKER: In 'Zero Hour' reading is not permitted. Only under Rule 377, reading is permitted.

SHRI ABUL HASNAT KHAN : I urge upon the Union Government to regularise these ill-fated workers at an earliest.